

CR(P) No. 6 of 2014

02.07.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Ms R Dutta, counsel for
the petitioner. List after three weeks.

CHIEF JUSTICE

dev
02.07.14

WP(Crl) No. 1 of 2014

02.07.2014

HON'BLE THE CHIEF JUSTICE

Shri PN Nongbri, Advocate, present for the petitioner.

Shri CH Mawlong, Advocate, present for the State respondents.

Learned counsel for the petitioner states that rejoinder affidavit has been filed during the course of the day.

List this matter before the appropriate Bench.

CHIEF JUSTICE

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02.07.14

WP(Crl) No. 8 of 2014

02.07.2014

HON'BLE THE CHIEF JUSTICE

Ms A Kharumnuid, Advocate, present for the petitioner.

Shri R Gurung, Advocate, present for the State respondents.

Learned counsel for the respondents prays for and is allowed further three weeks' time to file counter affidavit.

List after three weeks.

CHIEF JUSTICE

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02.07.14